GOVERNMENT OF INDIA MINISTRY OF TOURISM

LOK SABHA UNSTARRED QUESTION NO. 5159 ANSWERED ON 04.04.2022

SECURITY OF FOREIGN TRAVELLERS

5159. SHRI B.B. PATIL:

Will the Minister of TOURISM be pleased to state:

- (a) the steps taken/being taken by the Government to ensure adequate security of foreign tourists in the country;
- (b) the number of foreign tourists who visited India during the last three years; and
- (c) the number of cases of misbehaving with foreigners reported during the said period along with the action taken thereon?

ANSWER

MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

(a): 'Public Order' and 'Police' and prevention of crime including safety & security of Tourists are State subjects. However, the Ministry of Tourism has taken following steps to encore adequate security of the foreign tourists in the country are as under:

- (i) The Ministry of Tourism, the State Governments/Union Territory Administrations of Delhi, Goa, Himachal Pradesh, Jammu & Kashmir, Karnataka, Kerala, Maharashtra, Odisha, Punjab, Madhya Pradesh, Uttar Pradesh, Rajasthan, Andhra Pradesh and Sikkim have deployed tourist police, in one form or the other for the safety and security of Tourists.
- (ii) The Bureau of Police Research and Development, Ministry of Home Affairs, Govt. of India, has constituted a Committee with Ministry of Tourism as a member for the purpose of setting up of Dedicated Call Centres with Police Personnel at important tourist destinations with high footfalls. The Ministry of Home

Affairs has also addressed letters to Chief Secretaries/ Administrators of States / Union Territories for implementation of pilot projects on Tourist Police at important tourist places.

- (iii) The Ministry of Tourism has launched the 24x7 Multi-Lingual Tourist Info-Helpline on the toll free number 1800111363 or on a short code 1363 in 12 Languages including 10 international language, Hindi & English in February 2016 for domestic and foreign tourists to provide support service in terms of information relating to Travel in India and also offers appropriate guidance to tourists in distress while travelling in India.
- (iv) The Ministry of Tourism along with all stakeholders, including the Tourism Departments of all States and UTs, have adopted the 'Code of Conduct for Safe & Honourable Tourism' which is a set of guidelines to encourage tourism activities to be undertaken with respect for basic right like dignity, safety and freedom from exploitation of both tourists and local residents in particular, women and children.

(b): The number of foreign tourists who visited India during the last three years are as under:- :

Year	Foreign Tourist Arrivals (FTAs)
2019	1,09,30,355
2020	27,44,766
2021 @	14,12,129

@: Provisional Source: Bureau of Immigration

(c): National Crime Records Bureau, (NCRB) maintains Head - wise cases registered, cases charge- sheeted, cases convicted, persons arrested, persons charge- sheeted and persons convicted under crime against foreigners. However, it was informed that NCRB has no information on cases of misbehaving with foreigners.

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